

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

**OA-105/2019**

**New Delhi, this the 10<sup>th</sup> day of January, 2019**

**Hon'ble Sh. A.K. Bishnoi, Member(A)**

Neelima, age – 27 years,  
S/o Sh. Sumit Utreja,  
R/o 10/5, Ashok Nagar, Tilak Nagar,  
New Delhi-110018. ... Applicant

(through Sh. Girdhari Singh with Sh. Robin Bhati)

**Versus**

1. Northern Railway,  
Through its General Manager,  
Baroda House, New Delhi-110001.
  
2. Chief Manager,  
Printing & Stationary,  
Northern Railway Printing Press,  
Punjabi Bagh, New Delhi-110033.
  
3. Smt. Sushma Nagpal,  
W/o – Sh. Ashok Nagpal,  
R/o E-50, Jhilmil Colony,  
Delhi 110095.  
(Proforma Respondent)
  
4. Smt. Shashi Tuteja,  
W/o Sh. Puran Chand Tuteja,  
R/o 1557, Rani Bagh, Shakur Basti,  
Delhi-110033.  
(Proforma Respondent)
  
5. Sh. Anil Verma,  
S/o late Sh. Ram Lubhaya,  
R/o- WE-152, Mohan Garden,  
Uttam Nagar, New Delhi  
(Proforma Respondent) ... Respondent

(through Sh. Krishan Kant Sharma)

**ORDER (ORAL)**

Heard learned counsel for the applicant.

2. This OA is filed seeking the following reliefs:

“(a)That the respondent no. 1 and 2 be directed to adjudicate the claim of the applicant and release all the service benefits of her late father Sh. Rakesh Kumar Verma to the applicant immediately.

(b) pass any such other order or further order or direction as this Hon’ble Tribunal may deem fit and proper in facts and circumstances of the case.”

3. Learned counsel for the applicant submitted that the applicant made representations to the respondents on 20.02.2017, 31.08.2018 and 19.11.2018 which have not been decided by the respondents.

4. Under the circumstances, without going into the merits of the case, the OA is disposed of at the admission stage itself by directing the respondents to decide the representations made by the applicant by passing a self-contained and speaking order within ninety days from the date of receipt of a certified copy of this order. No costs.

**(A.K. Bishnoi)**  
**Member (A)**

/ns/